GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.771

TO BE ANSWERED ON THE 1st MARCH, 2016/PHALGUNA 11,1937 (SAKA)

DEATH IN JAILS

771. SHRI DUSHYANT SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of natural and unnatural death cases reported along with the reasons behind the unnatural deaths in the Jails during each of the last three years and the current year State and gender-wise;
- (b) the details of the administrative set up in the Central and the State Governments for the oversight of prisons and investigation of deaths in Jail; and
- (c) the steps taken by the Government to reduce the number of unnatural deaths in the Jails?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): As per data compiled by National Crime Records Bureau (NCRB) at the end of 2012, 2013 and 2014, a State/UT wise, gender-wise statement showing number of natural and unnatural deaths (such as suicide, execution, murder by inmates, deaths due to assault by outside elements, death due to firing, deaths due to negligence/excess by jail personnel, others) of inmates in various jails of country is enclosed at Annexure.

L.S.US.Q.NO.771 FOR 1.3.2016

(b)to(c) "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments.

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 771 for answer on 1.3.2016

S.No	States/UTs	Deaths of inmates in 2012				Deaths of inmates in 2013				Deaths of inmates in 2014			
		Natu	Natural Unna		ural	Natural		Unnatural		Natural		Unnatura	
		М	F	М	F	М	F	М	F	М	F	М	F
1	Andhra Pradesh	71	3	12	0	95	4	1	0	48	1	3	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	25	0	4	0	21	1	5	0	24	0	1	0
4	Bihar	91	2	10	3	80	3	3	0	93	3	6	0
5	Chhattisgarh	62	3	2	0	59	1	4	0	42	1	3	0
6	Goa	2	0	0	0	0	0	0	0	2	0	0	0
7	Gujarat	22	1	2	0	25	1	5	0	14	2	3	1
8	Haryana	45	1	5	1	39	0	8	1	30	2	10	0
9	Himachal Pradesh	4	0	1	0	3	0	0	0	3	0	1	0
10	Jammu & Kashmir	4	0	0	0	3	0	2	0	4	0	2	0
11	Jharkhand	36	5	2	0	47	1	3	0	55	2	3	0
12	Karnataka	61	1	6	1	69	4	4	0	76	2	15	0
13	Kerala	30	0	2	0	50	1	3	0	42	0	5	0
14	Madhya Pradesh	92	4	3	0	101	1	9	0	119	3	6	0
15	Maharashtra	74	1	3	0	82	3	4	0	89	7	6	0
16	Manipur	0	0	0	0	0	0	0	0	2	0	0	0
17	Meghalaya	0	0	0	0	1	0	0	0	2	0	0	0
18	Mizoram	1	0	0	0	1	0	0	0	2	0	1	0
19	Nagaland	0	0	0	0	0	1	0	0	6	0	1	0
20	Odisha	43	0	7	0	41	3	2	0	41	2	42	2
21	Punjab	112	8	16	1	157	3	9	0	213	5	12	0
22	Rajasthan	35	0	15	0	52	1	7	4	33	0	12	0
23	Sikkim	0	0	0	0	3	0	0	0	0	0	0	0
24	Tamil Nadu	54	0	8	0	63	1	10	0	51	0	5	0
25	Telangana									52	0	0	0
26	Tripura	1	0	0	0	0	1	0	0	7	0	0	0
27	Uttar Pradesh	332	12	11	1	330	10	17	1	289	9	21	2

L.S.US.Q.NO.771 FOR 1.3.2016

28	Uttarakhand	8	0	0	0	6	0	0	0	15	0	2	0
29	West Bengal	75	6	7	0	77	8	5	0	78	4	21	0
30	A & N Islands	1	0	0	0	1	0	0	0	0	0	0	0
31	Chandigarh	2	0	0	0	0	0	0	0	0	1	0	0
32	D & N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi	15	0	2	1	28	0	7	1	29	2	9	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	Total	1298	47	118	8	1434	48	108	7	1461	46	190	5
